## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1737/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES:

BSE Ltd.

V/s

Sejal Glass Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

F. Addi Justin Justin Jelvoude

Reigith Nair, Advocates
for petitioner

Banguli,

Medhas Hombiar

i/by. The

Jano Rout

ORDER
CP No.1737/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 15.2.2018.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)